

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6563/2020

This the 10^h day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Paramjeet Kour

.....Applicant

(By Advocate:- **Not present**)

Versus

State of Jammu and Kashmir through Chief Secretary & 7 Others.

.....Respondents

(By Advocate: Mr.Sudesh Magotra, DAG)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2006, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/